

## BUSINESS ADVISORY COMMITTEE

### Forty-third Report\*

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 8th September, 1959.

The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

1. The Travancore-Cochin Vehicles Taxation (Amendment and Validation) Bill, 1959 . . . . . 1-1/2 hours
2. The Criminal Law (Amendment) Bill, 1959, as passed by Rajya Sabha . . . . . 1 hour
3. The Mines (Amendment) Bill, 1959 . . . . . 6 hours
4. The Geneva Conventions Bill, 1959 . . . . . 10 hours
5. The Miscellaneous Personal Laws (Extension) Bill, 1959, as passed by Rajya Sabha : . . . . . 2 hours
6. No-Day-Yet-Named Motion to be moved by Sardar Iqbal Singh and others regarding statements made in the House by the Minister of Irrigation and Power on the 22nd August, 24th August, 2nd September, and 7th September, 1959, *re* the damage caused by the accident on the 21st August, 1959, to the hoist chamber of a tunnel at the Bhakra Dam . . . . . 2-1/2 hours
7. Discussion on White Paper containing notes, Memoranda and Letters exchanged and agreements signed between the Governments of India and China, 1954-59, laid on the Table of the House on the 7th September, 1959 . . . . . 5 hours

The Committee also recommend that the House may also sit on Saturday, the 12th September, 1959.

NEW DELHI ; M. ANANTHASAYANAM AYYANGAR,

The 8th September, 1959.

Speaker.

\*The following motion was moved by Shri Satya Narayan Sinha and was adopted by the House on the 9th September, 1959 :—

“ That this House agrees with the Forty-third Report of the Business Advisory Committee presented to the House on 8th September, 1959.”